

(c) All the State Government have been requested to assess the extent to which participants have benefited from their visit to the United States of America under this exchange programme. Their reports are awaited.

WOOD-BASED INDUSTRIES

528. SHRI RAM SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have drawn up any scheme to meet the growing needs of the wood-based industries;

(b) whether there has been any increase in the acreage of plantation of such species which grows quickly; and

(c) how many centres have been set up for the better utilisation of timber on modern lines?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):

(a) Yes, Sir.

(b) Yes, Sir. During the first 3 years of the Third Plan period, an area of 68,000 acres has been brought under plantation of quick growing species and another one lakh acres is expected to be covered during the last 2 years of the Plan.

(c) Under the project "Establishment of Logging Training Centres" 4 centres are to be set up. The Centre at Dehra Dun will be started shortly.

REPORT OF SWEDISH EXPERTS ON GRAIN STORAGE

529. SHRI RAM SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether a committee of Swedish experts have submitted their report on the condition of grain storage in India; and

(b) if so, the recommendations which have been accepted by Government for implementation?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) The Committee's study relates primarily to the grain storage requirements at certain major ports. The report regarding Kandla port has been received while the final report on the other ports is expected by November 1965.

(b) The report in respect of Kandla port is under consideration.

DOUBLE-CROPPING OF WHEAT

530. SHRI RAM SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have considered the feasibility of encouraging double-cropping of wheat and introducing it in all Government farms;

(b) in how many farms the system has already been introduced; and

(c) what would be the additional yield from these farms if double-cropping is introduced?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN):

(a) Double-cropping of wheat which implies raising of two crops of wheat in a field in the same year is not practicable in any part of India because of limited growth period.

(b) and (c) Do not arise.

केन्द्रीय अधिनियमों का हिन्दी में अनुवाद

531. श्री राम सहाय : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) अगस्त, 1965 तक कितने केन्द्रीय अधिनियमों का अनुवाद हिन्दी में हो गया है और वे अधिनियम कौन-कौन से हैं; और